Annexure-7

Name of the corporate debtor: Trimurti Corns Agro Foods Private Limited ;Date of commencement of CIRP: 20-11-2018; List of creditors as on:04-01-2022

List of operational creditors (Government dues)

| SI. N | o . Detai | Details claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of any mutual dues, that may be set off | Amount of | Amount of claim not admitted |
|-------|------------|------------------|-----------------|---------------------------|----|---------------------------|------------|--------------------|---|----|---|-----------|------------------------------|
| | Department | Government | Date of receipt | Amount claimed | | Nature of claim | attachment | Whether related | % of voting share in CoC, if applicable | | | | |
| | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |